

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 83 of 2010

Dated :4th-May, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam,
Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Maharashtra State Electricity Transmission
Co. Ltd.

...Appellant(s)

Versus

Shri Vikram Sunderdas Satija & Anr.

....Respondent(s)

Counsel for the Appellant(s): Mr. M.G.Ramachandran
Ms Taruna A. Prasad

Counsel for Respondent(s): Mr. Buddy Ranganadhan

ORDER

Today both the parties have filed their written submissions. Mr. Buddy A. Ranganadhan will submit his supplementary notes in the Registry. Arguments heard.

Judgment reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. KarpagaVinayagam)
Chairperson**

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